

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**PRIYARANJANI FIBRES LIMITED OPERATING IN SPINNING MILLS AT**  
**RAIPOLE VILLAGE IBRAHIMPATNAM, RANGAREDDY DISTRICT, TELANGANA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Priyaranjani Fibres Limited PAN No: AACCP3341G CIN No. U17119TG1991PLC012336
2.	Address of the registered office	Raipole Village, Ibrahimpatnam, Ranga Reddy Telangana - 501508 IN
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Raipole Village, Ibrahimpatnam, Ranga Reddy Telangana - 501508 IN
5.	Installed capacity of main products/ services	Cotton Yarn - Installed capacity 10000 spindles
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-23 Cotton Yarn-32,000 kgs Value of the Products- Rs. 87.02 Lakhs
7.	Number of employees/ workmen	Employees-2 Workmen-21
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained from RP by writing an email to: priyaranjani@ezresolve.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Refer detailed invitation of expression of interest available at: <a href="https://ezresolve.in/priya-ranjani">https://ezresolve.in/priya-ranjani</a> Or can be obtained by writing an email to: <a href="mailto:priyaranjani@ezresolve.in">priyaranjani@ezresolve.in</a>
10.	Last date for receipt of expression of interest	4 <sup>th</sup> June 2023
11.	Date of issue of provisional list of prospective resolution applicants	14 <sup>th</sup> June 2023
12.	Last date for submission of objections to provisional list	19 <sup>th</sup> June 2023
13.	Process email id to submit EOI	<a href="mailto:priyaranjani@ezresolve.in">priyaranjani@ezresolve.in</a>

Date: 19<sup>th</sup> May 2023  
Place: Hyderabad

Raghu Babu Gunturu  
Resolution Professional  
Priyaranjani Fibres Limited  
Reg. No: IBB/IPA-002/IP-N00025/2016-17/10053  
AFA issued by ICSIIP is valid till 3<sup>rd</sup> November 2023  
Address: 1st Floor, Golden Heights,  
Plot No.9, Opp: Raheja IT Mindspace,  
HUDA Techno Enclave, Madhapur, Hyderabad, Telangana-500081, India